

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No206  
CP(IB)/184(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Aries Paper Company  
V/s  
Saurashtra Specialities Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..26/09/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kunal Vaishnav, Adv.  
For the Respondent : Mr. Meet Pansuriya, Adv.

**ORDER**

Heard submissions by both the sides.

Order reserved.

Parties are at liberty to file their written submissions along with the citations relied upon not more than three pages, within three days.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**